

**GOVERNMENT OF INDIA
MINISTRY OF LAW & JUSTICE
DEPARTMENT OF JUSTICE**

LOK SABHA

**UNSTARRED QUESTION NO. 4311
TO BE ANSWERED ON FRIDAY, THE 20TH DECEMBER, 2024**

PENDING CASES IN HARYANA AND PUNJAB HIGH COURT

4311. KUMARI SELJA:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the number of cases relating to Haryana are pending in Punjab and Haryana High Court;and
(b) the number of those cases that are more than 20 years old?**

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY
OF LAW AND JUSTICE; AND MINISTER OF STATE IN THE MINISTRY
OF PARLIAMENTARY AFFAIRS**

(SHRI ARJUN RAM MEGHWAL)

(a) to (b): As per information provided by High Court of Punjab & Haryana, the number of cases relating to Haryana, pending in Punjab and Haryana High Court as on 16.12.2024, is 1,95,444 and the number of those cases that are more than 20 years old is 10,532.
